

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

MA 1214/2019

MA 513/2019

MA 514/2019

In

C.P. 707/2018

3.

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.02.2019

NAME OF THE PARTIES: KundanbalaWd/o RatilalBusa.

v/s.

Himalaya House Co. Ltd.

SECTION 2141(1) (a) OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

The representative of the Petitioner is present. At request, list this
matter on 12.03.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)
RK

sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)